

(9)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

OA No.2674/91

Date of decision 7-5-1996

Hon'ble Shri S.R. Adige, Member (A)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

1. Abnash Lal Grover
Asstt. Superintendent
Electrical Branch
Northern Railway Headquarters
New Delhi.
R/O 229, Bhai Parmanand Nagar,
Delhi-9
2. Smt. Rama Sodhi
w/o Shri P.S. Sodhi
Asstt. Superintendent (Ad hoc)
Electrical Branch, N.R.
R/o 14-K Basant Vihar,
New Delhi-57
3. Jamil Ahmed
S/o Sh. Zahoor Ahmed
Senior Clerk, Electrical Branch
N.R. Headquarters, N/Delhi
r/o R-147-A Ramesh Park,
Laxmi Nagar, Delhi-92

... Applicants

(By Advocate Shri K.N.R. Pillai)

Vs.

1. Union of India through the Genl.
Manager, N.R. New Delhi.
2. Sh. Mohinder Singh,
Asstt. Superintendent,
D/O the Dy. Chief Electrical Engineer
(Construction) I, D.R.M. Office,
State Entry Road, New Delhi.1
3. Smt. Kamlesh Kumari,
Asstt. Superintendent
D/O the Dy. Chief Electrical Engineer
(Construction) I, DRM Office,
State Entry Road, New Delhi-1
4. Shri Vinod Kumar Hazara
Head Clerk
D/O Workshop Electrical Engineer (Repair Shop),
N.R. Dayabasti, New Delhi.

A

5. Shri Udai Vir Singh
Head Clerk
O/O Chief Electrical Engineer
Construction,
N.R. Tilak Bridge, New Delhi.

.... Respondents

(By Advocate Shri B.K. Aggarwal, counsel
for the official respondent)

(By Advocate Shri B.S. Mainee, counsel for
the private respondents)

ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Member (A)

We have heard Shri K.N.R. Pillai, Shri
official
B.K. Aggarwal, counsel for the respondents and Shri
B.S. Mainee, counsel for the private respondents.

2. All the three learned counsel agree that
this OA may be disposed of with a direction to the
respondents to examine the matter and pass a necessary
order in the backgrounds of the Hon'ble Supreme Court
decisions in Civil Appeal No. 9272/95 in U.O.I. v. Virpal
Singh Chauhan (JT 1995(7) 231), and U.O.I. v. J.C. Malik
and others (SLJ 1996 SC 115) within a period of two
months from the date of receipt of a copy of this
order.

3. This OA is disposed of accordingly. No costs.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

Adige
(S.R. Adige)
Member (A)

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